Annexure-6

Name of the corporate debtor: Lanco vidarbha Thermal Power Limited; Date of commencement of CIRP: 03.10.2019; List of creditors as on: 30.06.2020

List of operational creditors (Employees)

(Amount in ₹)

| SI No. | Name of Authorised | Name of Employee | Identification No. | Details o recei | | Details of claim admitted | | | | Amount of contingent any mutual | Amount of claim under | Amount of claim not | Remarks, if any | |
|-----------|-----------------------|---------------------|-----------------------|--------------------|-------------------|--------------------------------|-----------------|--|---|---------------------------------|----------------------------------|------------------------|-----------------|--|
| | Representative if any | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | | % of voting share in CoC, if applicable | claim | dues, that may be set- off | verification | admitted | |
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